

PROFROMA FOR DECLARATION OF ASSETS
(As On 31-03-2012)

Name of Officer (In Full) : ALOK KUMAR
Date of Birth : 06-08-1972
Present Post held : VIIth Additional District Judge, Raipur

Immovable Property				
Name of District Sub-Division Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Building	Land		
1	2	3	4	5
Village Maladharpur Post Chilha, Dist. Mirjapur U.P.	Joint Land	4.5 Hectare	Joint property with the name of Father and his Brother	Ancestral Property (Since Before My Joining)
Village Maladharpur Post Chilha, Dist. Mirjapur U.P.	Double Story Building including apprx. 30 rooms	.	Joint property	Ancestral Property (Since Before My Joining)
Movable Property (Valued Above 25000/-of Rs.)				
Name of Articles 1- Swift Desire (worth 570000@&), 2- T.V. Panasonic (worth-32448/-)				

Jeweler (Lump Sum)			
Jeweler (Worth Rs.)	Gold 150gm& Silver 2.25 K.G.	5,55,000/-Rs.	
Shares/Debentures Jeweler (Worth Rs.)			
Name of issuing company 1		Nos. of shares 2	
NIL		NIL	
Life Insurance Policy & Others			
Name of issuing company 1		Amount 2	
Life Insurance Corporation(Jeevan Anand Policy) Policy No. 387047303 issue date 21-5-12 Maturity 21-5-32		2000000/- (Premium 111078/- yearly)	
CanaraHSBC Policy No. 0031323720 issue date 20-3-12 Maturity 20-3-32		625000/-(Premium 25000/- yearly)	
Bank Deposits / Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1)Fixed Deposites	Jila Sahkari Bank Mirjapur Dudhi,U.P. Amount Fix 35000/- on 30-10-08 Maturity on 30-10-2016	Mirjapur	72741/-
2)Savings Bank A/CS	1-Oriental Bank of Commerce Collectrate Branch	Raipur	82735/-
	2-Jila Sahkari Bank Mirjapur U.P.	Mirjapur Branch Dudhi	3469/-
Recurring Account	3- Oriental Bank of Commerce Collectrate Branch recurring issue date 6-8-12 Maturity date 6-5-13	Raipur	93225/-

3)PPF	NIL	NIL	NIL/-
4)GPF/CPF	NIL	NIL	Approximate 145747.78/-
5)NSS	NIL	NIL	NIL
6)Others	NIL	NIL	NIL

1: In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note: The expected declaration of assets to Provision of C.G.Civil Services (Conduct) Rules 1965

Alok Kumar
Signature & Date 11-1-2013